

LIST OF SECURED FINANCIAL CREDITORS (FINANCIAL CREDITORS BELONGING TO AN

| SN | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | AMOUNT OF CLAIM ADMITTED |
|----|------------------|---------------------------|-------------|--------------------------|
| | | DATE OF RECEIPT | AMT CLAIMED | |
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| BY CLASS OF CREDITORS) | | | | | |
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| DETAILS OF CLAIM ADMITTED | | | | | AMOUNT OF CONTINGENT CLAIM |
| NATURE OF CLAIM | AMT COVERED BY SECURITY INTT | AMT COVERED BY GUARANTEE | RELATED PARTY | VOTING % | |
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| AMT OF MUTUAL DUES THAT MAY BE SET OFF | AMOUNT OF CLAIM NOT ADMITTED | CLAIM UNDER VERIFICATION | REMARKS |
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